

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3085
ANSWERED ON:23.08.2006
PROOF REGARDING DAWOOD
Tripathy Shri Braja Kishore

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether CBI has supplied enough proof regarding the presence of Dawood in Pakistan to Interpol;
- (b) if so, the details thereof; and
- (c) the action taken by Interpol so far in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a): Yes, Sir. Interpol Secretariat General, Lyon has been informed by the CBI about the known addresses of Dawood in Pakistan and other relevant details.
- (b): The information has been supplied in relation to the UN Security Council Interpol Notice issued on April 2006 declaring Dawood as a wanted criminal.
- (c): In case of his arrest anywhere, Interpol would intimate the countries wherever he is wanted.